

NOTICE

Date: 10.05.2022

Applications are invited to fill the posts of Reporters, Indian Law Reports, Punjab and Haryana Series, from the Members of the Bar of this High Court, as per the following terms and conditions:

- (i) The Reporter(s) shall be paid fixed remuneration.
- (ii) The Reporter(s) shall assist the Editor for making arrangements connected with publication of ILR journal of ILR and shall work under the control and supervision of the Editor, ILR.
- (iii) The term of appointment shall be such, as may be decided by the Council of Law Reporting. However, the term may be put to an end at any time by the Council of Law Reporting.
- (iv) The other terms and conditions of appointment shall be as determined by the Council of Law Reporting.

All desirous and willing to serve as Reporter(s) and have background of editorial work at college/university level, may send their complete biodata/Resume along with latest photograph, so as to reach the office of the undersigned by 25.05.2022.



(Secretary)

High Court Legal Service Committee,
Punjab & Haryana High Court, Chandigarh